

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 228
TO BE ANSWERED ON DECEMBER 20, 2021

STATUS OF OPEN DEFECATION AND SANITATION IN URBAN AREAS

NO. 228. SHRI ANIL BALUNI:

Will the **Minister of HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether there are any parameters to assess the open defecation and sanitation status in the urban areas;
- (b) if so, the details thereof;
- (c) what has been the impact of such assessment; and
- (d) Whether any steps have been taken for supporting the laggard States/cities and if so, the details thereof?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 228 FOR 20.12.2021 REGARDING “STATUS OF OPEN DEFECATION AND SANITATION IN URBAN AREAS”

(a) & (b) : To assess the open defecation and sanitation status in urban areas of the country Standard Operating Protocols (SOPs) have been developed under Swachh Bharat Mission (Urban) for certification of Urban Local Bodies (ULBs) with Open Defecation Free (ODF), ODF+, ODF++ and Water+ status.

A city can be declared ODF if at any point of the day, not even a single person is found defecating in the open.

Parameter for declaring a city ODF+ is that at any point of the day, not even a single person is found defecating and /or urinating in the open, and all community and public toilets are functional, hygienic and well maintained.

For ODF++ status, the parameter is that the city, in addition to ODF+, should also comply the condition that faecal sludge/septage and sewerage is safely managed and treated, with no discharging and /or dumping of untreated faecal sludge/septage and sewerage in drains, water bodies or open areas.

Parameter of Water+ status is that a city should have met all the ODF++ standards and also the residual sewage from residential and commercial establishments is released into the environment only after treatment.

(c) : As of now, out of 4,372 ULBs, 4,371 ULBs of the country except one in West Bengal (city of Purulia) have been declared Open Defecation Free (ODF) under SBM (U). Further, 3,330 cities have been certified ODF+, 961 cities have been certified ODF++ and 9 cities have been certified Water+.

(d) : Ministry is following up with Government of West Bengal to get the third-party assessments completed for the city of Purulia which is the only city yet to be declared and certified as ODF. Two rounds of training on the ODF+/ ODF++/ Water+ protocols have been undertaken in the past six months for all cities of West Bengal to handhold and guide cities on the protocols and assessment process under these certifications. State visits and high level meetings have also been taken up for follow-up. Government of West Bengal has been allocated ₹ 911.34 Crores under SBM (U) out of which State has been able to draw ₹ 410.42 Crores only so far. Regular follow up is being done for expediting the utilization for improved sanitation outcomes. Further, Mission is engaging with all other States/UTs to support and further activities to achieve outcomes/ standards set under SBM (U).
